

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NIO. 149(ND)16
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE COMPANY: M/s. Rachna Khatri & Anr. V/s. M/s. Maxzima Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|
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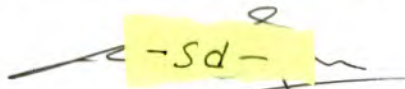
Present: For Petitioner (s): Mr. Naveen Bharadwaj, Advocate
Ms. Ishi Kaawal, Advocate
Mr. Shantanu, Advocate

For Respondent (s): Mr. Sanjeev Aggarwal, Advocate
Mr. Ekansh Aggarwal, Advocate

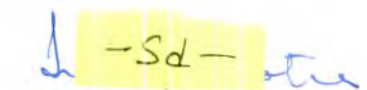
Order

Learned counsel for the respondents submits that the petitioners have just emailed their reply to the CAs. Let the hard copy also be provided.

Be listed for final arguments for all pending CAs on 20th September 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]